NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CA/90/2017 NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD **UNDER SECTION** : 241/242 S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM 1-c.s for R-9 VMAHBUH 2. Sation Parasa Sr. Adv for K. Murthy lounse/fout/pplicant 3. MURARI RAGHAVAN, SENIOR COUNSEL LOU RAJJHABAKH, HAROHNIJ,
RAMASWAMY.M Counsee No- Saivil P1-P5 4 P. H. Arvindh Pandion Lor Pawan Thabath

ORDER

Counsel for petitioner present. Counsel for R1 to R5, counsel for R6 to R8 and PCS representing R9 are present. Heard the arguments on behalf of all the respondents. Counsel for petitioner prayed time for filing case laws. Time is extended at request. Put up on 05.09.2017 at 10.30 A.M.

Ç⊅/← (K. Anantha Padmanabha Swamy) Member (Judicial)